

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

RT No.83/Chd/Pb/2017

Lakshya Forum for Competitions Pvt.Ltd.

.....Petitioner

Versus


Lakshya Educare Pvt. Ltd.

.....Respondent


Present:: Mr. Vivek Sethi, Advocate for the petitioner.
None for the respondent.

This matter was received by transfer from the High Court of Punjab and Haryana.

Matter is fixed for arguments on 17.04.2017. Learned counsel for petitioner is directed to file two extra sets of the paper books in the registry at least three days before the next date fixed.



(Justice R.P. Nagrath)
Member (Judicial)



(Deepa Krishan)
Member (Technical)

March 15, 2017
Subbu